RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. General/ 08 /2025

Following officers are hereby appointed as Link Officers of the newly created Special Courts for Prevention of Corruption Act Cases, during the period of absence of concerned presiding officer or remaining on leave or otherwise, to perform day to day routine work as under:-

S.No.	Name of Special Court	Name of Link Officer(s)
1	2	3
01.	Special Judge, Prevention of Corruption Act, Jhunjhunu	District & Sessions Judge, Jhunjhunu and in absence of District Judge, his link officer as authorised by District & Sessions Judge
02.	Special Judge, Prevention of Corruption Act, Pratapgarh	District & Sessions Judge, Pratapgarh and in absence of District Judge, his link officer as authorised by District & Sessions Judge
03.	Special Judge, Prevention of Corruption Act, Tonk	District & Sessions Judge, Tonk and in absence of District Judge, his link officer as authorised by District & Sessions Judge

BY ORDER.

Date: 04/06/2025

(CHANCHAL MISHRA) REGISTRAR GENERAL

No. Gen./II/06/2025/979

Date: 04/06/2025

Copy forwarded to the following for information and necessary action:

- 1. All Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench (Registrar CPC with a request to upload the same on website of High Court)
- 2. Concerned District & Sessions Judge.
- 3. Concerned Special Court.
- 4. Concerned Chief Judicial Magistrates.
- 5. A.O.J. RJS (Estt.)/ RJS (Leave) sections, Rajasthan High Court, Jodhpur

REGISTRAR GENERAL